

F.No. 01(03)/Roster/CESTAT/2023-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.07.2023

ORDER NO. 128 of 2023

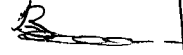
Hon'ble President is pleased to partially modify the roster order no. 101 of 2023 for CESTAT, New Delhi on 24.07.2023 as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 24.07.2023	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Excise, Service Tax and Customs Division Bench matters
On 24.07.2023	Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar